

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO.IV, NEW DELHI.**

**Appeal No. 207/252/ND/2018**

**In the matter of:**

M/s. Unikyal Cargo Movers Pvt. Ltd.

... Appellant

**SECTION:** Under Section 252

**Order delivered on 03.07.2018**

**CORAM**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER(J)**

For Appellant  
For Respondent  
Stng. Counsel for ITD

Mr. Iswar Mohapatra, Adv.  
Mr. Shobhit Srivastava, Deputy ROC  
Mr. Rajat Nagar, Stng. Counsel

**ORDER**

Pleadings are complete. Matter is listed for final hearing on  
25.07.2018.

Ritu Sharma

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER(JUDICIAL)**